

P
SLP(C)No. 15062 OF 2000

ITEM No.201

Court No.11

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15062/2000

(From the judgement and order dated 15/05/2000 in SAO 9/00
of The HIGH COURT OF DELHI AT N. DELHI)

GOPI CHAND GUPTA (DEAD) BY LRS.

Petitioner (s)

VERSUS

M/S. JAIN PLASTIC INDUSTRY

Respondent (s)

(For Final Disposal)

Date : 19/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) MR. Jaspal Singh, Sr.Adv.
Mr. R.K. Maheshwari, Adv.
Mr. Rishi Maheshwari, Adv.
Mrs. Shally B. Maheshwari, Adv.
Mrs. Rity Rastogi, Adv.

For Respondent (s) Mr. S.K. Bagga, Sr. Adv.
Mr. Seeraj Bagga, Adv.
Mrs.Sureshta Bagga, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Heard learned counsel for the parties for
sometime.

Hearing concluded.
Judgement reserved.

.SP1

Madhu

(Prem Prakash)
Court Master